<u>COURT-II</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 101 OF 2015

Dated: <u>20th November, 2017</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NTPC Ltd. Vs.			 Appellant(s)
Power Grid Corporation of India Ltd. & Ors.			 Respondent(s)
Counsel for the Appellant (s)	:	Mr. M.G. Ramachandran Ms. Poorva Saigal Ms. Anushree Bardhan Mr. Shubham Arya	
Counsel for the Respondent(s)	:	Ms. Suparna Srivastava Ms. Sanjna Dua for R.1	

<u>ORDER</u>

The Learned counsel, Ms. Suparana Srivastava appearing for Respondent No.1 submitted that, she will go through the written submissions filed by the Appellant and reply the same on or before 13.12.2017 after serving copy to the learned counsel appearing for the other side.

The submission made by learned counsel for the Appellant as well as learned counsel for the Respondent, at supra, are placed on record.

Relist the matter for hearing on 1<u>3.12.2017</u> as requested by learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member Pr/kt (Justice N.K. Patil) Judicial Member